

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No. 680/96

Date of decision 25.9.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Rama Das,
w/o late Shri S.K. Das,
Qr.No. G-434, Sarojni Nagar,
New Delhi.

(By Advocate Shri George Paracken) ... Applicant

Vs.

1. Director,
Directorate of Estates,
Nirman Bhawan, New Delhi-110011
2. The Estate Officer,
Director of Estates, Nirman Bhawan,
New Delhi-110011.
3. The Chairman,
Central Water Commission,
Sewa Bhawan, R.K.Puram,
New Delhi.

(By Advocate Mrs P.K. Gupta) ... Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Heard.

Learned counsel for the applicant submits that by the order dated 18.6.96 followed by the Occupation slip dated 27.7.96 issued by the respondents, which has been taken on record, the applicant has been given alternative accommodation H.No.1342 First Floor, Laxmi Bai Nagar, New Delhi with which he is happy. In the circumstances, he seeks permission to withdraw this O.A.

2. ^{requested by} Permission as above granted. OA is dismissed as having become infructuous.

S.K.

Lakshmi
(Smt. Lakshmi Swaminathan)
Member (J)